

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 27

IA 463/2021 IA 2362/2022 IN C.P./(IB)/1339/MB/2017

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Asset Reconstruction Company (India) Ltd.**

V/s Precision Fasteners Ltd.

Appearance (via video-conference):

For the Liquidator – IA 463 : Gitika Makhija i/b Rajani Associates

For the Respondent : Viral Vora

Sections 60(5) & 7 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 11.11.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare